

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 156 OF 2019

Dated : 1st August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

LancoTanjore Power Company Ltd.

... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Ms. Abiha Zaidi
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Ms. Vaishnavi V. for R-2

ORDER

Appearance/objections shall be filed within six weeks' time i.e. on or before 11.09.2019 with advance copy to the other side. Thereafter, rejoinder shall be filed within two weeks' time i.e. on or before 25.09.2019 with advance copy to the other side.

List the matter on **26.09.2019**.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/js